

**COURT-I**

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**IA NO. 365 OF 2015 IN  
DFR NO. 1527 OF 2015**

**Dated: 6<sup>th</sup> November, 2015**

**In the matter of:-**

**Tata Power Delhi Distribution Ltd.**

**Versus**

**Delhi Electricity Regulatory Commission**

**.... Appellant (s)**

**.... Respondent (s)**

**ORDER**

The Bench has not assembled.

As agreed by the parties, list the matter on **26.11.2015.**

COURT MASTER